

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian overseas bank
Vs
Shree Murugan Flour Mills Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/233(CHE)/2021
(IA/MA) APPLICATION NUMBERS

New Application IA/1097(CHE)/2024;
New Application IA/1153(CHE)/2024
IA/465(CHE)/2023; IA/1306(CHE)/2023

ORDER

New Application IA/1097(CHE)/2024:

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/Liquidator
Mr. K.S.Ravichandran, Ld. PCS for Respondent.

This application has been filed seeking direction of the closure of the liquidation process of the Corporate Debtor.

We are informed that the suspended Directors have challenged the initiation of CIRP and the next date before the Hon'ble NCLAT is 07th June 2024.

List the application for hearing on **13.06.2024 (Physical hearing)**.

New Application IA/1153(CHE)/2024:

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/Liquidator.

This Application has been filed to take on record the 5th Progress Report of the Corporate Debtor M/s. Shree Murugan Flour Mills Private Limited along with relevant documents for the 4th quarterly period from 01.01.2024 to 31.03.2024. The same is taken on record with all just exceptions.

IA/1153(CHE)/2024 is accordingly **disposed of**.

IA/465(CHE)/2023:

Present: Mr. B.Dhanaraj, Ld. Counsel for Applicant/Liquidator.

This application has been filed under Section 66 of IBC, 2016 alleging the fraudulent transactions.

List the application for hearing on **13.06.2024** with the other applications **(physical hearing)**.

IA/1306(CHE)/2023:

Present: Mr. K.S.Ravichandran, Ld. PCS for Applicant.

Mr. B.Dhanaraj, Ld. Counsel for Liquidator.

Ms. Vidya, Ld. Counsel for successful auction purchaser.

This application has been filed by the suspended Directors challenging the sale of the property comprised in e-auction sale notice dated 18.05.2023 and confirmation of sale dated 20.06.2023 by the Liquidator.

Pleadings are complete.

List the applications on **13.06.2024 (physical hearing)**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)